

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 53 of 2013

Dated : 5th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

NTPC Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
 Mr. Anand K Ganesan
 Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra for UPPCL

ORDER

Admit. Issue notice. Mr. Pradeep Misra takes notice on behalf of Respondent No.2 and undertakes to file the Vakalatnama by tomorrow. Notice to be issued to the other Respondents returnable on 09.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **09.04.2013.**

(V.J.Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg